

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI**

**Original Application No. 153 of 2021 (SZ)**

**IN THE MATTER OF:**

**B. SUBRAMANIAM**

Plot No. 218, 4<sup>th</sup> cross street,  
Vaithialingam Salai,  
Neelankarai Village,  
Chennai – 600 015

**...Petitioner**

**Versus**

**1. TAMILNADU POLLUTION CONTROL BOARD**

Rep by its Member Secretary  
76, Anna Salai, Guindy Industrial Estate,  
Guindy, Chennai, Tamilnadu  
Email: tnpcb-chn@gov.in  
Ph No: 044 22353141 & 2 Others

**...Respondents**

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1.	Proceedings of the TNPCB dated 07.12.2022 issued to Respondent 3	1
2.	Copy of the images of the remedial measures undertaken pursuant to Proceedings of TNPCB dated 07.12.2022	2

Dated at Chennai on this the 03th day of January, 2023.

Counsel for Respondent 3



**TAMIL NADU POLLUTION CONTROL BOARD**

<b>From</b> Dr. R.Umayyakunjaram, Ph.D., District Environmental Engineer, Tamil Nadu Pollution Control Board, Maraimalai Adigalar Street, Maraimalai Nagar, Chengalpattu District-603 209.	<b>To</b> Mr. Satish Durai, Plot No; 5 &6, 1 <sup>st</sup> cross street, Vaithialingam salai, Neelankarai Village , Chennai -600115
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**Lr.No. DEE/TNPCB/MMN / Hon'ble NGT O.A.No.153 of 2021/ 2022 dated 07.12.2022**

Sir,

Sub: TNPC Board – Hon'ble NGT (SZ) order in Original Application No.153 of 2021 (SZ) dated 30.03.2022 filed by Thiru.B.Subramaniyan, Chennai regarding unauthorised usage of 5KVA Generator in the residential area – Recommendations issued - Regarding

Ref: 1. Hon'ble NGT (SZ) order in Application No.153 of 2021 dated 30.03.2022  
 2. Noise Level survey conducted by TNPCB dated 02.12.2022 & 06.12.2022.

I invite your kind attention to reference 1<sup>st</sup> cited, where in the Hon'ble National Green Tribunal (SZ) in its order in Application No.153 of 2021 dated 30.03.2022 directed the Tamilnadu Pollution Control Board to conduct Ambient Noise Level survey pertaining the present status of the sound level due to usage of 5KVA Generator in the said site.

To comply with the Hon'ble NGT (SZ) order, Ambient Noise Level survey was conducted on 02.12.2022 between 12.00 PM to 1.30 PM (Day Time) and on 06.12.2022 between 11.00 PM to 12.30 AM (Night Time) by the District Environmental Laboratory, Tamil Nadu Pollution Control Board, Maraimalai Nagar.

ROA of the Ambient Noise Level Survey reveals that the provided in-built acoustic enclosures / room acoustic enclosures to the generator is not sufficient to meet the Permissible Ambient Noise Level Standard prescribed in the Rules 2000.

Hence, it is directed to provide sufficient in-built acoustic enclosures / room acoustic enclosures to the generator within 1 month to satisfy the Ambient Noise Level Standards prescribed in the Noise Pollution (Regulations and Control) Rules ,2000 applicable to residential area.

The receipt of this letter shall be acknowledged.

  
**District Environmental Engineer,**  
**Tamilnadu Pollution Control Board,**  
**Maraimalai Nagar.**









**BEFORE THE NATIONAL GREEN  
TRIBUNAL, SOUTHERN ZONE  
AT CHENNAI**

O.A. NO. 153 OF 2021 (SZ)

**ADDITIONAL TYPED SET FILED  
ON BEHALF OF THE 3<sup>RD</sup>  
RESPONDENT**

Next Hearing Date – 23.01.2023

**R.HEMALATHA (E.No. 972/94)  
S. RAJASEKAR (E.No. 1021/97)  
T.MAHASREE (E.No. 2157/2016)  
NAVEENKUMAAR S (E.No. 1577/2021)**

**COUNSEL FOR RESPONDENT 3**